

Shri Gidwani: What is the total number?

Shri Datar: 159 is the total from 1948 upto 11-12-1952.

Shri Gidwani: What is the number of men still in service—who have not yet reached the age of superannuation?

Shri Datar: I would like to have notice of that question.

Shrimati Renu Chakravartty: Those who had originally opted for Pakistan and have subsequently come over to India—when do they get their pensions? Will the Government of India pay?

Shri Datar: This question relates to the former employees of the North West Frontier Province and Sind in particular, and they get the pensions from us.

Shrimati Renu Chakravartty: No. It also refers to Bengal, to those who opted for Pakistan after 1947 on the assurance of the leaders, and they do not now know from where they will get their pensions.

Shri Datar: In any case, so far as pension is concerned I have already answered that the question is under our consideration. We have already sanctioned 60 per cent. The pension will be paid in the first instance by the Central Government and then the question of the adjustment of this pension with the Pakistan Government will be subsequently considered.

Dr. S. P. Mookerjee: May I know if the principle which the hon. Minister has just now stated applies to all pensioners, or is any difference being made?

The Minister of Rehabilitation (Shri A. P. Jain): So far as East Bengal is concerned, pensioners are entitled to draw their pensions from the East Bengal Government. There was some difficulty, in coming and going and we have made certain proposals to the East Bengal Government including that a person may not have to go every time to draw his pension but he could appear personally once a year. These suggestions are under discussion between us and the East Bengal Government.

Dr. S. P. Mookerjee: The hon. Minister, Mr. Datar, now said that pending settlement of this matter by the Pakistan Government, 60 per cent. of the pension dues will be advanced by our Government and then there will be an adjustment between the

two Governments. Is that principle going to be followed in regard to all classes of persons including those to which Mr. Jain referred?

Shri A. P. Jain: That system does not apply to East. It applies only to West under certain agreements with Pakistan.

Dr. S. P. Mookerjee: Why not apply it to East also? I know there are a large number of pensioners who are in a starving condition because they are not getting their pensions. Join the East and the West in this matter.

Shri A. P. Jain: Conditions are very different in the East. In the West the whole migration has taken place and there are travel difficulties. As I said the matter is being taken up with the East Bengal Government so that there may not be difficulties in drawing pensions.

Shrimati Renu Chakravartty: There are people who have not been able to draw their pensions for the last two and a half years?

Shri A. P. Jain: There have been certain difficulties and we are taking up those questions with the Pakistan Government.

Dr. S. P. Mookerjee: Will the hon. Minister please state what exactly are the differences between East and West with regard to pensioners who have come away from Pakistan and are not getting their pensions?

Shri A. P. Jain: There are different conditions and agreements about the East and the West.

Shri K. K. Basu: May I know whether Government are intending to place the property-holder and the pension-holder in the same category?

Shri A. P. Jain: Not at all.

Shri Gidwani: May I know the number of such displaced Government servants who had reached superannuation age but were retained in service till the question of their pension was decided?

Shri A. P. Jain: We will see when any kind of documents etc. are forthcoming.

EQUIPMENT BRANCH OF INDIAN AIR FORCE

*1215. **Shri Punnoose:** Will the Minister of Defence be pleased to state:

(a) whether there was any recruitment to the Commissioned Rank of

the Equipment Branch of the Indian Air Force early in 1952:

(b) if so, the number applied and how many got preliminary selection: and

(c) the number who were finally selected and the States to which they belong?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) (1) Number applied. ... 252

(2) Number selected for final interview. 102

(c) Number finally selected ... 18

U. P. ... 8

Punjab ... 3

Bombay ... 2

Nagpur ... 2

Madhya Bharat ... 1

Madhya Pradesh ... 1

Delhi ... 1

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Shri Punnoose: May I know whether there was any particular organisation to make this selection?

Sardar Majithia: Yes, the Services Selection Board.

Shri Punnoose: May I have an idea about that? Who were the Members?

Sardar Majithia: The Services Selection Board which sits in Dehra Dun.

Shri Punnoose: May I know whether there was any application from Travancore-Cochin?

Sardar Majithia: I am not aware of that. May have been. Possibly he was not suitable.

Shri V. P. Nayar: May I know whether this selection was confined only to North India or whether there were applicants from South India also?

Sardar Majithia: No distinction was made. The applicants were from all over India.

Shri Nambiar: May I know whether the selection was made from all over India?

Sardar Majithia: Yes.

Shri Punnoose: May I know whether any preference was given to ex-service personnel?

Sardar Majithia: I should like to have notice

CENTRAL SECRETARIAT SERVICE (R AND R) SCHEMES GRADE III

*1216. **Shri Ganpati Ram:** Will the Minister of Home Affairs be pleased to state:

(a) whether the re-organization of Central Secretariat Service (R & R) Scheme grade III has been completed in the recent past;

(b) if so, how the scheme of reservation for Scheduled Castes has been observed;

(c) whether it is a fact that a memorandum signed by 40 M.Ps. in this connection was presented in the last week of June, 1952, and a deputation met the Minister of Home Affairs; and

(d) the action taken by Government in this connection?

The Deputy Minister of Home Affairs (Shri Datar): (a) The constitution of Grade III of the Central Secretariat Service is nearing completion.

(b) Reservations apply only to direct recruitment. Appointments to the permanent strength of Grade III have been made by selection of departmental candidates to which reservations do not apply. Scheduled Caste candidates approved for officiating appointment to Grade III are being appointed to the Regular Temporary Establishment of Assistant Superintendents irrespective of their position in the order of merit drawn up by the Special Recruitment Board /Union Public Service Commission.

(c) Yes.

(d) The representation has been taken into account in formulating instructions for the maintenance of the Service.

Shri Ganpati Ram: May I know what are the total number of services under this scheme?

Shri Datar: Grade I Under Secretaries ... 180; Grade II Superintendents ... 200; Grade III Assistant Superintendents ... 400.

LOAN TO INDUSTRIES FROM WORLD BANK

*1216-A. **Kumari Annie Mascarene:** Will the Minister of Finance be pleased to state: